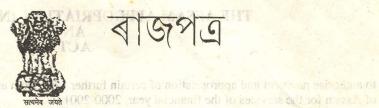
ords to me base mort



ASSAMACT NO. II OF 2001 ( Received the execut of the Governor on 24th February, 20th

Services and purposes

## The Assam Gazette

2. From and out of the Consolidated 1 and of the State of Assum there may be paid are any

to the sum of four hundred five croces seventy-two lakinged four thousand sunces along and

## EXTRAORDINARY

ৱাপ্ত-কৰ্ত্তমৰ वदा PUBLISHED BY AUTHORITY

নং ৩৬ দিশপুর, মঙ্গলবাৰ, ২৭ ফেব্রুৱাৰী ২০০১, ৮ ফাগুন, ১৯২২ (শক) No.36 Dispur, Tuesday 27 February, 2001, 8th Phalguna, 1922 (S.E)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT: LEGISLATIVE BRANCH

NOTIFICATON The 27th February, 2001

No. LGL.15/2001/10: The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information..

#### ASSAM ACT NO. II OF 2001 (Received the assent of the Governor on 24th February, 2001)

## THE ASSAM APPROPRIATION (No. I) ACT, 2001

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2000-2001.

Be it enacted by the Assam Legislative Assembly in the Fifty-Second Year of the Republic of India as follows:-

#### Short title

1. This Act may be called the Assam Appropriation (No.I) Act, 2001.

Withdrawa! of Rs. 405,72,04,000 from and out of the Consolidated Fund of the State of Assan; for the year, 2000-2001

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of four hundred five crores seventy-two lakh and four thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2000-2001 in respect of the services specified in column (2) of the Schedule.

#### Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

# THE SCHEDULE (See Sections 2 and 3)

(1)	(2)		[3] Sums not exceeding			
Grant No./	Services and purposes		Voted by the Assembly	Charged on the	Total	
Appro- priation	2001. F 4174, 1922 (3.F) 8th Phalgina, 1922 (3.F)		THE RS.	Consolidated Fund Rs.	Rs	
1	State Legislature	Capital	13,00,000	alaerae and de la company	13.00,000	
_ •	Head of State MASSA	Revenue	OVERNMENT	45,00,000	45,00,000	
3	Administration of Justice	Revenue			1,31,12,000	
6	Land Revenue and Land Cailing	Revenue	3,09,34,000	HO	3,09,34,000	
8	Excise and Prohibition & VITALEIO	Revenue	15,15,000	HISLATOR	15,15,000	
9	Transport Services	Revenue	1,02,07,000		1,02,07,000	
	2001	Capital	3,49,00,000		3,40,69,000	
12	District Administration	Revenue	_	3,72,000	3,72,000	
14	an Legislative Assembly soilog	Revenue	5,00,000	enT -: 09,79,000	14,79,0 )0	
-		A Distance	in add Southener of	NO.		

published for general intounation.

(1)	(2)		one or make take in the	[3]			
Grant	Commission		Sums not exceeding (1)				
No./ Appro- priation		es society of logical symbols with the symbol with the symbols with the sy		Voted by the Assembly	Charged  Ton the 198  Consolidated  Fund	Total Instruction N.o.N	
apparate contract and a second	band	Name of the Party		Rs.	Rs.	Rs.noitsia	
15	Jails	.6)	1		Company of the second second		
ta dibb.		000.00,80,	Revenue	es Revenue	пивідо я 36,000		
17 0 1,00.	Administative and Functional	Buildings		Sunavast - Revenue	aten Conservation	3,27,56,(0)	
000,00		000.00.49	Capital	ennaveS	3,98,000	5,05,98,00 52 (A Amal Hu	
18	Fire Services		Revenue	1,00,00,000	15,000	1,00,15,00	
21	Guest House, Government Hos		Revenue		lopagent	58,04,(1)	
26	Education (Higher Education)	30,001106	Revenue	3,31,60,000		3,31,60,60	
27	Art and Culture	000,07.80	Revenue	3,05,000 Revenue	atil bifw b	3,05,00	
29	Medical and Public Health	20,00,000	Revenue	эшпэу 15,86,00,000	lopmeni <del>(F</del> anchaya	15,86,00,00	
30	Water Supply and Sanitation	000.1	Revenue	1,00,00,00		1,00,00,0	
32	Housings Schemes		Revenue	8 40 000		8,40,00	
	049,48	48,00.000	Capital	8,40,000 26,60,000	and Weaving	26,60,00	
33	Residential Buildings	000,00,00	Revenue	30,00,000		30,00,(3)	
(n ),(n),			Capital	65,00,000	nstries	65,00,(4)	
35	Information and Publicity	GOODO (OS)	Revenue			10,90,00	
36	Labour and Employment			ouns vol, 63,49,000	Paptină	bas 251,63,49,00	
	Welfare of Scheduled Caste/Sc		1			4,00,00,(0)	
	Tribes and Other Backward Cla		· · · · · · · · · · · · · · · · · · ·	' been a			
	Social Security, Welfare and N	the section was read.	Revenue	21,51,00,000	on and Assignenie Patichay <u>ati</u> Raj los	bur caren on en	
				21,51,00,000			
	Co-operation		1		1	210,51,00,(.()	
	Co-operation			71,27,C90	erviologi <mark>ad</mark> Kesean		
44	North Fastern Council Schame	900,00,84,	Capital	63,69,000		63,69,(3)	
HN±00 (	North Eastern Council Schemes	20,00,000	Revenue	000,00,81 Capital		18,60,00	
100	41,33	000,00, 1,	Capital		Hementary, Second	0,00,00,00	
	Weights and Measures		Revenue	2,50,000	_	2,50,(.0)	
vi o'vi vo	Trade Adviser		Revenue	2,64,000	Tues Tr	2,64,000	
1	Agriculture		Revenue	1,15,00,000	luseT	1,15,00,(1)	
	Irrigation	R	Revenue	8,00,00,000	Production of the second secon	8,00,00,(0)	
HH, 50.	93.78,0(8) 303,73		Capital	24,51,00,000	Grand Total	24,51,00,00	

Secretary to the Covi \*Assam Legislative Department

(1) gribsova (2) grue?			[3] Sums not exceeding			
Grant No./ Appro- priation	Services and purp		Voted by the Assembly	Charged on the Consolidated Fund	Total	
	and the state of t	AND THE RESIDENCE OF THE PROPERTY OF THE PROPE	Rs.	Rs.	Rs.	
50	Other Special Areas Programn	nes Revenue	7,93,00,000		7,93,00,000	
51	Soil and Water Conservation	Revenue	97,00,000	Ismorphish but 5ve	27,00,000	
52	Animal Husbandry	Revenue	97,00,000		97,00,000	
53	Dairy Development	Revenue	10,00,000	oH)	16,00,000	
54	Fisheries	000,00,15 Revenue	30,00,000	(Roccost	30,00,000	
55	Forestry and Wild Life	000, 70.8 Revenue	5,03,56,000	9,59,000	5,13,15,000	
56	Rural Development (Panchaya	t) Revenue	20,00,000	29,000	20,29,000	
58	Industries	Revenue	1,000	no acilm2 bin ei	1,000	
59	Sericulture and Weaving	000.04.8 Revenue	4,48,00,000	Trivil	4,48,00,000	
1,10	26	Capital	2,00,00,000		2,00,00,00	
60	Cottage Industries	Revenue	20,00,000	Såuphete	20,00,00	
63	Flood Control	Capital	60,00,000	Car as Trug & Car	60,00,00	
64	Roads and Bridges	On ON SoRevenue	8,50,00,000	in in tends	8,50,00,00	
Or yes	1,2,3	Capital	30,09,600	change and charge	30,00,00	
66	Compensation and Assignement Bodies and Panchayati Raj Ins		20,00,000	Differ to <u>di</u> ward Ch cry, Welfare and N	20,00,00	
67	Assam Capital Construction	Capital	3,61,77,000	zentan	3,61,77,00	
4 69	Scientific Services and Research	Revenue	14,80,000		14,80,00	
70	Hill Areas	000 Va Revenue	4,36,00,000		4,36,00,000	
is sug		Capital	20,00,000	es Coun <u>cii Schou</u> ne	20,00,000	
71	Education (Elementary, Second	dary etc.) Revenue	41,32,00,000	is manufit	41,33,00,():)(	
1,00	elateT elas	=000,00.2 Revenue	353,45,20,000	89,80,000	354,35,00,(0)(	
116	00 %	Capital	51,33,06,000	3,98,000	51,37,04,000	
	Grand Total	-Norella"	404,78,26,690	93,78,000	405,72,04,000	

M.K. Deka
Secretary to the Govt. of Assam,
Legislative Department.

## ২০০১ চনৰ ২ নম্বৰ অসম অধিনিয়ম (২০০১ চনৰ ২৪ ফেব্ৰুৱাৰী তাৰিখে ৰাজ্যপালৰ সন্মতিপ্ৰাপ্ত)

## অসম বিনিয়োজন (নং- ১) অধিনিয়ম, ২০০১

২০০০-২০০১ চনৰ বিত্তীয় বছৰটোৰ সেৱাৰ বাবে অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা নিৰ্দিষ্ট পৰিমাণৰ অতিৰিক্ত টকা উলিওৱাৰ আৰু বিনিয়োজনৰ প্ৰাধিকাৰ দিবৰ নিৰ্মিত্তে এখন বিধেয়ক ।

ভাৰত গণৰাজ্যৰ বাৱন্নতম্ বৰ্ষত তলত উল্লেখ কৰা ধৰণে অসম বিধান সভাৰ বাৰা অধিনিয়মিত কৰা হওঁক।

সংক্ষিপ্ত নাম ।

১। এই অধিনিয়মখনক অসম বিনিয়োজন (নং-১) অধিনিয়ম, ২০০১ বুলি কোৱা হ'ব।

২০০০-২০০১ চনৰ বিত্তীয় বছৰটোৰ বাবে অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ ৪০৫,৭২,০৪,০০০ টকা উলিওৱা । ২। ২০০০-২০০১ চনৰ বিত্তীয় বছৰটোৰ ভিতৰত অনুসূচীৰ (২) কলমত বিনির্দিষ্ট সেৱা সমূহৰ সম্পর্কত বিভিন্দ ব্যয় বহন কৰিবলৈ অসম ৰাজ্যৰ একত্রীকৃত নিধিৰ পৰা অনুসূচীৰ (৩) কলমত বিনির্দিষ্ট সর্ব্বমুঠ চাৰিশ পাঁচ কোটি, বাসত্তৰ লাখ আৰু চাৰি হাজাৰ টকা উলিয়াব ও বিনিয়োগ কৰিব পাৰিব।

বিনিয়োজন ।

৩ । এই অধিনিয়মৰ দ্বাৰা অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা উলিয়াবলৈ প্ৰাধিকাৰ দিয়া টকা উল্লেখিত বছৰটোৰ সম্পৰ্কত অনুসূচীত দেখুওৱা সেৱা সমূহ আৰু উদ্দেশ্যাৱলীৰ বাবে বিনিয়োজন কৰা হব ।

### জনুসূচী ( ধাৰা ২ ও ৩ দুষ্টব্য )

(5)	(২)			(0)	
্মন্জুৰী	4.0 L	900,0	०,८७,८५ व्यक्ति ।	সবেচ্চি টকাৰ পৰিমাণ	ं एक विश्व
নং	ে সেৱা সমূহ আৰু উদ্দেশ্যাৱলী	000	্বিধান সভাৰ	একত্ৰীকৃত নিধিৰ	प्राप्त कर्ना मूर्य
বনিয়োজন	creation -	300.	দ্বাৰা গৃহীত	ওপৰত ধাৰ্য্য	et intel au
200	W -	000,4	৬.৩৬ টকা 🖼	টকা	টকা
003,33	the state of the s	000.0	े, चंट दिखान	ন কৈ	Div 50-105 38
	ৰাজ্যিক বিধান সভা	মূলধন	\$0,00,000	x	50,00,000
	ৰাজ্যিক মূৰব্বী	ৰাজহ	- হিল্লিছ	86,00,000	86,00,000
0	ন্যায় প্রশাসন	ৰাজহ	5,50,22,000	২০,৯০,০০০	\$5,05, 52,coo
000.00 U	ভূমি ৰাজহ আৰু ভূমি সীমিতকৰণ	ৰাজহ	0,08,080	-	0,03, 38,000
Ъ	আবকাৰী আৰু মাদক দ্ৰব্য নিবাৰণ	ৰাজহ	50,50,000	-,-	50,50,000
ک	পৰিবহন সেৱা	ৰাজহ	5,02,09,000	_	5,02,09,000
		মূলধন	0,80,00,000	-	0,80,00,000

## অনুসূচী ( ধাৰা ২ ও ৩ দুষ্টব্য )

(5)	(২)			(0)	
মন্জুৰী		1005	महानिभिक्त (८ इन ।	সৰ্বেচ্চি টকাৰ পৰিমাণ	
নং	সেৱা সমূহ আৰু উদ্দেশ্যাৱলী		বিধান সভাৰ	একত্ৰীকৃত নিধিৰ	মুঠ
বনিয়োজন			দ্বাৰা গৃহীত	ওপৰত ধাৰ্য্য	
	পৰা দেনি পৰিমাণৰ আ ি চুক্ত	FRIF	্কাটকটকা ্চ ক্ষ	ক্রাড় সা টকান্যান্ত্র না	চন্দ্ৰ টকা
52	জিলা প্রশাসন	ৰাজহ	भारत उत्तम स्थित	नि महाने हार्थ, १२,०००	नेह्री काल ७,१२,०००
>8	আৰক্ষী	ৰাজহ	(,00,000	৯,৭৯,০০০	\$8,95,000
20	কাৰাগাৰ	ৰাজহ	* 1575 ± 1655 1	७७,०००	1810 1910 1900 1900
59	প্রশাসনীয় আৰু কার্য্যালয় ভরন	ৰাজহ	0,29,66,000	- 1	७,२१,८५,०००
	THE STREET INTO LOOK KINDS OF STREET	মূলধন	€,0≥,00,000	ಲ, ನಿಕ, ೦೦೦	(1,0(1,5),000
56	অন্দি নিৰ্ম্বাপক সেৱা	ৰাজহ	5,00,00,000	\$6,000	5,00,13,000
25	অতিথিশালা, চৰকাৰী গৃহ ইত্যাদি	ৰাজহ	Øb,08,000	105-3-35 LJ 15-161	Øb, c8,000
২৬	শিক্ষা (উচ্চ শিক্ষা)	ৰাজহ	0,05,50,000	COPPER DEFE	0,05,60,000
২৭	কলা আৰু সংস্কৃতি	ৰাজহ	0,00,000		0,00,000
২৯	চিকিৎসা আৰু জনস্বাস্হ্য	ৰাজহ	\$6,64,00,000	ALD ST CONTRACTOR TO THE	50,64,00,000
೦೦	পানী যোগান আৰু অনাময়	ৰাজহ	5,00,00,000	_	5,00,00,000
७३	গৃহনিৰ্মাণ আঁচনি	ৰাজহ	b,80,000		b,80,000
	SELECTION SHE SHE SERVE IN STREET	মূলধন	২৬,৬০,০০০	a constant	26,60,000
00	আৱাসিক ভৱন	ৰাজহ	00,00,000	महास्त्रीत हो।	00,00,000
		মূলধন	<b>4</b> (7,00,000		<b>७७,००,०००</b>
<b>0</b> 0	তথ্য আৰু প্ৰচাৰ	ৰাজহ	50,80,000		\$0,00,000
৩৬	শ্ৰম আৰু নিয়োগ	ৰাজহ	5,60,88,000	NTS 1-1	>, <b>७७</b> ,६৯,०००
Ob	অনুসূচীত জাতি/অনুসূচীত জনজাতি আৰু	ৰাজহ	8,00,00,000		8,00,00,000
and the statement	পিছপৰা শ্ৰেণীৰ কল্যাণ	Terror Hannes		(2)	CONTROL OF THE PARTY OF THE PAR
৩৯	সামাজিক নিৰাপত্তা, কল্যাণ আৰু পুষ্টিসাধান	ৰাজহ	25,05,00,000	_	25,65,00,000
85	প্রাকৃতিক দুয়্যোগ	ৰাজহ	250,05,00,000	Leader- Are alk	\$50,65,00,000
80	সমবায় তিহাৰ	ৰাজহ	95,29,000	-	95, 9,000
	, कर्र	মূলধন	७७,७৯,०००	_	৬৩,৮৯,০০
88	উত্তৰ-পূৱ পৰিষদ আঁচনি	ৰাজহ	\$6,50,000		56,50,000
3 7,00	26	মূলধন	\$0,00,00,000	- 15K	\$0,00,00,00
86	ওজন আৰু জোখ-মাখ ়	ৰাজহ	٤,৫0,000	-	2,00,000
89	বাণিজ্যিক উপদেষ্টা ০ ০৯	ৰাজহ	2,58,000		2,08,000
86	কৃষি	ৰাজহ	5,56,00,000	- 48 9-	5,50,00,00
		ৰাজহ	b,00,00,000	-	b,00,00,c0
SO 88		মূলধন	\$8,65,00,000	THE PARTY.	28,00,00,00
70		50	0.00.6		Destruction of the same

### অনুসুচী (ধাৰা ২ ও ৩ দুষ্টব্য )

(১) মন্জুৰী	(\$)	(৩) সৰ্বোচ্চ টকাৰ পৰিমাণ			
নং বিনিয়োজন	সেৱা সমূহ আৰু উদ্দেশ্যাৱলী		বিধান সভাৰ দ্বাৰা গৃহীত	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	মুঠ
			টকা	টকা	টকা
(0)	অন্যান্য বিশেষ অঞ্চলৰ আঁচনি	ৰাজহ	٩,৯৩,००,०००	_	9,80,00,000
@5	ভূমি আৰু জল সংৰক্ষণ	ৰাজহ	৯৭,০০,০০০	<u> </u>	\$9,60,000
62	পুশু পালন	ৰাজহ	٥٩,००,०००		59,00,000
00	দুপ্ধশালা উন্ময়ন	ৰাজহ	50,00,000	-	\$0,00,000
<b>c</b> 8	মীন্মহল	ৰাজহ	00,00,000	_	00,00,000
00	বনানীকৰণ আৰু বন্যপ্ৰাণী	ৰাজহ	(1,00),(by,000)	৯,৫৯,০০০	0,50,57,000
৫৬	গ্রামোন্দয়ন ( পঞ্চায়ত )	ৰাজহ	২০,০০,০০০	২৯,০০০	২০, ₹৯,০০০
Cb	উদ্যোগ	ৰাজহ	5,000	<u> </u>	5,000
৫১	ৰেচম আৰু বয়ন	ৰাজহ	8,86,00,000		8,88,00,000
		মূলধন	2,00,00,000	-	ঽ,০০,০০,০০০
৬০	কুটিৰ উদ্যোগ	ৰাজহ	২০,০০,০০০		₹0,00,000
৩৩	वान नियुक्त	মূলধন	<b>40,00,000</b>	-	७०,00,000
৬8	পথ আৰু দলং	ৰাজহ	b,(co,00,000	_	b,(°0,00,000
		মূলধন	00,00,000	_	00,00,000
৬৬	স্থানীয় নিকায় আৰু পঞ্চায়তীৰাজ অনুষ্ঠান সমূহলৈ ক্ষতিপূৰণ আৰু আৰোপন	ৰাজহ	20,00,000	_	20,00,000
৬৭	অসম ৰাজ্ধানী নিৰ্মাণ	মূলধন	0,45,99,000		७,७५,९२,०००
৬৯	বিজ্ঞান ভিত্তিক সেৱা আৰু গৱেষণা	ৰাজহ	\$8,50,000	_	\$8,£0,000
90	পাৰ্বত্য অঞ্চল	ৰাজহ	8,0७,००,०००	_	8,06,00,000
		মূলধন	20,00,000	_	20,00,000
95	শিক্ষা ( প্রাথমিক, মাধ্যমিক ইত্যাদি )	ৰাজহ	85,00,00,000		85,00,00,000
1	মুঠ-	ৰাজহ	000,80,20,000	৮৯,৮০,০০০	000,00,00,000
		মূলধন	৫১,৩৩,০৬,০০০	0,25,000	85,09,08,000
-	সর্ব্ব মুঠ-		808,9৮,२७,०००	৯৩,৭৮,০০০	80 <u>६,</u> ९२,०8,०००

এম,কে, ডেকা, সচিব, অসম চৰকাৰ বিধান বিভাগ।

GUWAHATI: Composed by Computer Wing, Finance (Bt.) Department, Printed and Published by the Dy. Director (P&S) Directorate of Ptg. and Sty. Assam, Guwahati-21 (Ex-Gazette) No. 71—500—400—27-2-2001.